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|----|-------------|-------------------------------------|--|---------|
| 52 | West Bengal | Sultanpur, South 24 Parganas        | State Fishermen's Cooperative Ltd., (BENFISH), Kolkata                         | 2003-04 |
| 53 | West Bengal | Malda                               | Deptt. of Food Processing Industries and Horticulture, Govt. of West Bengal.   | 2003-04 |
| 54 | West Bengal | Shankarapur, Dist. Purba Medinipur, | Department of Fisheries, Aquaculture, Aquatic Resources, Govt. of West Bengal, | 2004-05 |
| 55 | West Bengal | Sankhrail, Howrah                   | West Bengal Industrial Development Corporation (WBIDC)                         | 2004-05 |
| 56 | West Bengal | Murshidabad                         | M/s Pataka Industries Limited  | 2005-06 |

#### **Registration of newspapers**

3451. SHRI N.R. GOVINDARAJAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that a large number of cases of title verification and allotment of registration numbers are pending with the Registrar of Newspapers in India (RNI);
- (b) if so, the details in this regard, and
- (c) the steps Government proposes to clear the backlog of title verification and allotment of registration numbers expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (c) There is no delay in allotment of title and their registration on the part of the Office of the Registrar of Newspapers for India. The specified time limit for verification of titles is 15 days from the date of receipt of completed application in the office of the Registrar of Newspapers for India from the District Magistrate. Similarly the time limit for registration of titles is 30 days from the date of receipt of documents complete in all respects from the publisher. The time limits fixed are being adhered to. As on 17.12.2009, 134 cases of title verification and 654 cases of registration are pending.

#### **Setting up of FM Radio stations in A.P.**

3452. SHRI MOHD. ALI KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether some requests for setting up of FM Radios in Andhra Pradesh are pending;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken to complete them?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) to (c) The request regarding setting up of All India Radio (AIR) FM Radio Station at Kakinada is pending.

The Scheme for setting up of AIR FM Radio Station at Kakinada was approved under the 10th Five Year Plan. However, due to curtailment of overall Plan funds, this scheme was not included in the 11th Five Year Plan proposal by Prasar Bharati

**Discrimination in releasing advertisements**

3453. SHRI SYED AZEEZ PASHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Directorate of Audio Visual Publicity (DAVP) discriminates in releasing the Central Government advertisements to small, medium and large size newspapers and especially small and regional language newspapers have to bear the brunt of it;
- (b) if so, the reasons therefor and the steps taken by Government to prevent it;
- (c) whether it is a fact that certain M.Ps have also complained about discrimination by the Directorate in releasing advertisements and they have suggested or transparency in it;
- (d) if so, the action taken by Government on their suggestions; and
- (e) the amount of advertisements given to small, medium and large sized newspapers, separately, during the last two years in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir. Government has already made provisions for allocating display budget in the ratio of 50%, 35% and 15% for big, medium and small category of newspapers respectively and also 30%, 35% and 35% for English, Hindi and regional/other language newspapers respectively. However, Publicity requirements, target audience, budgetary provisions and preferences indicated by the client departments are also taken into account.

- (b) Does not arise.
- (c) and (d) No such complaint has been received in the recent past.
- (e) Details are given below:-

| (in rupees) |             |             |             |
|-------------|-------------|-------------|-------------|
| Year        | Small       | Medium      | Big         |
| 2007-08     | 1,43,60,315 | 3,19,07,277 | 4,01,08,975 |
| 2008-09     | 1,59,92,519 | 5,74,43,416 | 6,42,90,864 |